

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 100 of 2018 With  
IA 161 of 2020  
IA 572 of 2019  
IA 573 of 2019  
IA 99 of 2019  
IA 165 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021**

**Name of the Company:**

Kailashchandra Ramgopal Lohiya  
V/s  
Suvas Reality Pvt Ltd & Ors

**Section:**

241-242 of Companies Act, 2013/IA For Directions


**ORDER**

Learned Counsel Mr. Jaimil D on behalf of learned counsel Mr. Arjun Sheth appeared for the Respondent No. 2,3,4,5,6,7,8,10,11,12,13.

Learned Counsel Mr. Jaimin R Dave appeared for the Petitioner.

Due to both of us having some Covid related issues, this matter stands adjourned to 28.06.2021.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 13<sup>th</sup> day of April, 2021